

IMPORTANT – MODIFICATION TO SUMMER VACATION NOTIFICATION

**HIGH COURT OF KARNATAKA, BENGALURU
NOTIFICATION NO: HCBB – 119/2021
DATED 27TH APRIL 2021**

**MODIFIED SUMMER VACATION NOTIFICATION FOR PRINCIPAL
SEAT AT BENGALURU AND BENCHES AT DHARWAD AND
KALABURAGI FROM 29.04.2021**

High Court of Karnataka will remain closed for Summer Vacation from Monday the 26th April 2021 to Saturday the 22nd May 2021 (Both days inclusive).

In exercise of power vested under Section 12 of the Karnataka High Court Act, 1961, Hon'ble The Chief Justice has nominated the following Hon'ble Judges of the High Court of Karnataka as Vacation Judges to sit **at Principal Bench, Bengaluru, at Dharwad and Kalaburagi Benches** in Court Halls mentioned against them on the "**SITTING DAY**" noted below at 10.30 AM during the Vacation to hear urgent matters.

PRINCIPAL BENCH AT BENGALURU

Sitting Day 05.05.2021			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice S.R.Krishna Kumar AND Hon'ble Mr.Justice M.G.S.Kamal (All Division Bench matters)	9	Hon'ble Mr.Justice Pradeep Singh Yerur (Criminal matters) Hon'ble Mr.Justice M.Nagaprasanna (Civil matters)	10 11

Sitting Day 12.05.2021			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice S.Sunil Dutt Yadav AND Hon'ble Mr.Justice P.N.Desai (All Division Bench matters)	9	Hon'ble Mr.Justice Mohammad Nawaz (Criminal matters) Hon'ble Mr.Justice M.I.Arun (Civil matters)	10 11

Sitting Day 19.05.2021			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice P.B.Bajanthri AND Hon'ble Mr.Justice M.I.Arun (All Division Bench matters)	9	Hon'ble Mr.Justice B.M.Shyam Prasad (Criminal matters) Hon'ble Ms.Justice Jyoti Mulimani (Civil matters)	10 11

DHARWAD BENCH

Sitting Day 05.05.2021			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice Nataraj Rangaswamy AND Hon'ble Mr.Justice Ravi V. Hosmani (All Division Bench matters)	2	Hon'ble Mr.Justice Nataraj Rangaswamy (Criminal matters) Hon'ble Mr.Justice Ravi V. Hosmani (Civil matters)	2 3

Sitting Day 12.05.2021			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice Sachin Shankar Magadam AND Hon'ble Mr.Justice Ravi V. Hosmani (All Division Bench matters)	2	Hon'ble Mr.Justice Sachin Shankar Magadam (Criminal matters) Hon'ble Mr.Justice Ravi V. Hosmani (Civil matters)	2 3
Sitting Day 19.05.2021			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice Hemant Chandangoudar AND Hon'ble Mr.Justice Rajendra Badamikar (All Division Bench matters)	2	Hon'ble Mr.Justice Hemant Chandangoudar (Civil matters) Hon'ble Mr.Justice Rajendra Badamikar (Criminal matters)	2 3

KALABURAGI BENCH

Sitting Day 05.05.2021			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice E.S.Indiresh AND Hon'ble Ms.Justice J.M.Khazi (All Division Bench matters)	2	Hon'ble Mr.Justice E.S.Indiresh (Civil matters) Hon'ble Ms.Justice J.M.Khazi (Criminal matters)	2 3

Sitting Day 12.05.2021			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice S.Vishwajith Shetty	2	Hon'ble Mr.Justice S.Vishwajith Shetty (Criminal matters)	2
AND			
Hon'ble Mr.Justice M.G.S.Kamal (All Division Bench matters)		Hon'ble Mr.Justice M.G.S.Kamal (Civil matters)	3

Sitting Day 19.05.2021			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice Ashok G. Nijagannavar	2	Hon'ble Mr.Justice Ashok G. Nijagannavar (Criminal matters)	2
AND			
Hon'ble Mr.Justice Hanchate Sanjeevkumar (All Division Bench matters)		Hon'ble Mr.Justice Hanchate Sanjeevkumar (Civil matters)	3

On the day of sitting, **after completion of the work of the Division Bench** at Dharwad and Kalaburagi Benches, the Hon'ble Judges sitting in Division Bench will sit single and take up Single Bench matters, as notified above.

Only extreme urgent matters which cannot wait till the re-opening date shall be entertained during the Vacation.

INSTRUCTIONS REGARDING FILING AT PRINCIPAL BENCH

With respect to the Principal Bench at Bengaluru, matters of extreme urgent nature are permitted be filed on Monday during the respective weeks between 10:30 AM to 01:00 PM as far as possible by online through e-filing portal. In the alternative, the advocates/party-in-person may forward the complete petition/appeal memo in soft copy (scanned PDF format) by forwarding from their e-mail address to the official e-mail id of Registrar (Judicial) (**regjudicial@hck.gov.in**). In case the petition is sent through e-mail, all the pages of the petition shall be signed by the petitioner/authorized agent and also by the Advocate before being scanned. Annexure to the petition shall also be scanned in PDF format and sent along with the petition. Upon re-opening of the Court, hard copies of the complete petition as required under the rules shall be supplied. In cases where affidavit has not been filed with the soft copy, the affidavit which may be subsequently be sworn, would contain recital to the effect that the petition was filed during the lockdown period but its contents are being verified now. The same procedure shall be applied for filing of reply and interlocutory application filed through e-mail. Further, soft copies of the petition/appeal memo may be sent to Government Pleader/ Public Prosecutor office. In case of civil matters, the same may be sent to **advgenefiling@gmail.com** and in case of criminal matters, the same may be sent to **sppofficefiling@gmail.com** at the following address. Physical filing of the matters is not permitted in the Principal Bench at Bengaluru till the re-opening date of the Court.

FOR POSTING OF E-FILED MATTERS AT PRINCIPAL BENCH

Along with the petition filed through e-filing and through e-mail at the Principal Bench at Bengaluru, a memo for posting in the proforma annexed to this notification, narrating the urgency has to be filed. The

said memo for posting will be forwarded to Hon'ble The Chief Justice for passing orders regarding posting.

**INSTRUCTIONS REGARDING FILING AT BENCHES AT
DHARWAD AND KALABURAGI**

With respect to the Benches at Dharwad and Kalaburagi, matters of extreme urgent nature are permitted be filed on Monday and Tuesday during the respective weeks between 10:30 AM to 01:00 PM through physical filing and also by online through e-filing portal.

MODE OF HEARING

All matters posted during Summer Vacation at Principal Bench at Bengaluru shall be heard only through Video Conference. At both the Benches, the present hybrid mode will continue.

CASES FILED ON OR BEFORE 23RD APRIL 2021

In pending matters filed on or before 23rd April 2021, if there is an extreme urgency, the Advocates/Party-in-person may forward memo for posting to the following E-mail ID's:

Principal Bench at Bengaluru :	<u>regjudicial@hck.gov.in</u>
Dharwad Bench :	<u>arj.hckdb@gmail.com</u>
Kalaburagi Bench :	<u>hckklb-filing@hck.gov.in</u>

The said E-mail will be forwarded to Hon'ble The Chief Justice for passing order regarding posting. The memos in the pending matters shall be sent as stated below only during following hours:

Date of Hearing	Date & time on which memo has to be sent
05.05.2021	03.05.2021 from 10.00 AM to 2.00 PM
12.05.2021	10.05.2021 from 10.00 AM to 2.00 PM
19.05.2021	17.05.2021 from 10.00 AM to 2.00 PM

Considering the lockdown, the Advocates are requested to move pending cases only if there is real extreme urgency.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

**Sd/-
(K.S.BHARATH KUMAR)
REGISTRAR (JUDICIAL)**

IN THE HIGH COURT OF KARNATAKA
AT BENGALURU

MEMO FOR POSTING

FR No. :
Case No. :
Classification :
Petitioner/Appellant :
Respondent :
Single Bench/
Division Bench :
Roster Judge/s :
Fresh or Old :
Date of filing of the case :
Category :
Whether the case is listed :
on any Of the advance lists
Date of the impugned order :
Memo, if any filed earlier :
If yes, mention the date and
State whether it was rejected
Urgency - to be stated as to :
why the matter cannot wait
till re-opening date

Place: Bengaluru
Date:

**Advocate for Petitioner/
party-in-person**